

(6)

NATIONAL COMPANY LAW TRIBUNAL  
~~SINGLE BENCH~~  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/96/2016

NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	S. Mangula Devi M.K. PREETHA for KSR & Co	Counsel for Respondents	M.K. Preetha
2)	A.G. SATHYANARAYANA (For A.K. MYLSEAMY)	For Petitioners	A.G. Sathyam

**ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Time is enlarged at their request. Put up on 04.12.2017 at 10.30 A.M.

sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)